## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4432 ANSWERED ON:17.12.2009 ALLOCATION OF NATURAL GAS TO A.P. Balram Shri P.;Ponnam Shri Prabhakar;Siricilla Shri Rajaiah

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the State Government of Andhra Pradesh has sent any proposal for allocation of additional quantum of gas upto 4.16 MMSCMD to mitigate the shortfall in meeting the power requirement of the State;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Requests have been received from Government of Andhra Pradesh from time to time for allocation of KG D6 gas to their various existing gas-based power plants, as also for setting up new gas-based power plants.

(c): It has been decided to allot KG D6 gas on firm basis to existing gas-based power plants in Andhra Pradesh to enable them to operate at 75% Plant Load Factor (PLF), against 70% for the rest of the country. Out of total allocation of 43. 165 mmscmd (million metric standard cubic metre per day) from KG D6 to power sector, the share of Andhra Pradesh is 9.16 mmscmd. This has enabled four stranded power plants in Andhra Pradesh to become operational from April 2009. Further, existing gas-based power plants, have been allotted additional gas on fallback basis to operate beyond the earmarked PLF of 75%. As regards power projects in the pipeline, it has been decided that, subject to the availability of gas, necessary allocations from KG-D6 fields will be made to them as and when they are ready to commence production.